

MUMBAI BENCH, MUMBAI

T.C.P. No. 79/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

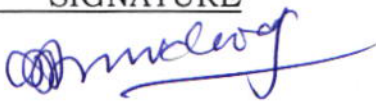
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2017


NAME OF THE PARTIES: Mr. Bipin Sagar & Anr.
V/s

M/s. Sasha Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1.	M. S. BHARDWAJ	Adv for R.D	
----	----------------	----------------	---

2.	Tashan Subash a/w Urvashi Tanna i by Pravin Mehta and Muthu & Co.	Adv for Resp Nos. 2 and 3.	
----	--	----------------------------------	--

Order

TCP No.79/397-398/CLB/MB/MAH/2012

At request of the parties, list this matter for hearing on 3.3.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)